

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 3.10.2019

ORDER NO. 208 of 2019

Hon'ble President is pleased to partially modify the roster order no. 59 of 2019 for CESTAT, Hyderabad for the period **21.10.2019 to 25.10.2019 for CESTAT, Hyderabad** as follows.

| COURT | PERIOD | WORK ASSIGNED |
|--|--|---|
| Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical) | From 21.10.2019 to 25.10.2019 | Customs, Excise and Service Tax Division Bench Matters. |

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

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Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard
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Dy. Registrar